

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 127**  
**217/241-242(PB)/2018**

**IN THE MATTER OF:**

Sanjay Aggarwal

.... Applicant/petitioner

v.

M/s. Celebration City Projects Pvt. Ltd.

.... Respondent

**Order under Section 241-242**

**Order delivered on 08.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN,**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

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**ORDER**

For order, see CP No. (IB)-740(PB)/2018.

08.07.2021

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